

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 702 of 2011

Ram Shankar Singh @ Ramashankar Singh Petitioner
-- Versus --
The State of Jharkhand and Anr. Opposite Parties

Cr.M.P. No. 918 of 2011

Deo Narayan Ranju @ D.N. Ranju Petitioner
-- Versus --
The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :-
For the State :-

15/19.04.2021 These criminal miscellaneous petitions have been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid-19 pandemic and that is why the lawyers are not appearing today.

In that view of the matter, let these matters be listed after two weeks.

(Sanjay Kumar Dwivedi, J)

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